

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3076
(To be answered on the 12th March 2020)**

GUIDELINES FOR PAYMENT AT DUTY FREE ZONE

3076. DR. MANOJ RAJORIA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the guidelines with respect to the payment of the items purchased from the duty free zones at international airports during the foreign visits made by the Indians; and
(b) whether these passengers have to make payments in foreign currency for the items purchased from duty free zone and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

(a): Central Board of Excise and Customs (CBEC) under Ministry of Finance has issued a Circular No.31/2016-Customs dated 06.07.2016 and has subsequently modified it vide Circular No.50/2017- Customs dated 18.12.2017 stipulating the guidelines for incoming and outgoing passengers in respect of payment for items purchased from duty free zones in international airports in India.

(b): As per the CBEC Circular 50/2017-Customs dated 18.12.2017, the prices of all goods on sale at duty free shops are to be mandatorily displayed in Indian Rupees only. The Circular also permits passengers for making payments in Indian Rupees through an INR Credit/Debit Card at duty free shops, without any need for conversion of foreign currency into Indian Rupees. However, payments made through an INR Credit/Debit Card at duty free shops located at arrival hall is subject to a limit of Rs.25,000/- for an incoming passengers. Payments through an INR Credit/Debit Card at duty free shops located at departure hall is without limit for an outgoing passengers.
